

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No 101/KB/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> December 2017, 10.30 A.M**

Name of the Company		Krishna Gopal Jana & Anr.-Versus-KTKP Sarabarahkari and Babasayi Samitee Himghar Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

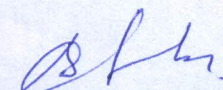
1. JISHNU CHOUDHURY ADV

2. SWAPNA CHOURSEY "

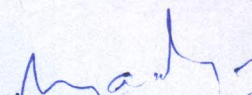
3. SIDDHARTHA SHARMA "

4. Pradeep Kr. Mitre

4 Anjan K. Roy, FCS

for  
petitioner.
  
 1/12/17

respondents

  
 01/12/17

**ORDER**

Ld. Counsel for the petitioners and the respondent nos.  
1 to 4 are present.

List on 05/02/2018.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)